

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/255/ (IB)/2017
NAME OF THE PETITIONER(S) : T. RAVICHANDRAN
NAME OF THE RESPONDENT(S) : VENTURA ENGINEERS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	T. V. LAKSHMANAN	COUNSEL FOR RESPONDENT	
Gr.	Jayachandran	Counsel for Applicant	

ORDER

Counsels for both the parties are present. Counsel for the Operational Creditor prayed for time to propose the name of the IRP. Matter is posted for final arguments. Put up on **12.12.2017 at 10.30 A.M.**

— set —
MEMBER (JUDICIAL)

ghk